

**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MEGHALAYA, SHILLONG**

NOTIFICATION

Dated Shillong, the __ July, 2017

No.HCM II/142/2017/Estt/

With approval of the Chairman, the High Court Legal Services Committee, High Court of Meghalaya is pleased to empanel the following Advocates to act as Legal Aid Counsel in the High Court of Meghalaya.

1. Shri. Sudev Thapa, Advocate.
2. Miss. Rosy Lalengmawia Ralte Colney, Advocate.

The High Court Legal Services Committee has full authority in selecting such panel lawyers/advocates for acting as Legal Aid Counsel.

Nothing shall prevent the High Court Legal Services Committee from deleting names from the panel after being satisfied that he/she has been neglecting his/her duties or has been conducting malpractices while performing his/her duties as panel lawyer.

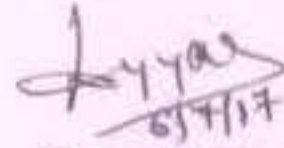
**Secretary
High Court Legal Services Committee,
High Court of Meghalaya**

Memo No. No.HCM II/142/2017/Estt/ 2409 A Dated, the ^{fu}6 July, 2017

Copy to (for information):-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. The P.S to Hon'ble Mr. Justice S.R.Sen, Executive Chairman, Meghalaya State Legal Services Authority.
3. The P.S to Hon'ble Mr. Justice V.P.Vaish, Chairman, High Court Legal Services Committee.
4. The P.A to Registrar General, High Court of Meghalaya.
5. The Director General of Prisons, Meghalaya, Shillong.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
8. The District & Sessions Judge-cum-Chairman, District Legal Services Authority _____
9. The Deputy Commissioner _____

10. The President, High Court Bar Association, Shillong.
11. The Judge, District Council Court
12. The Director, Printing & Stationery, Meghalaya, Shillong for publishing the notification in the next issue of the official gazette.
13. The System Analyst, High Court of Meghalaya, for uploading the same in the High Court of Meghalaya Website.
14. Shri. Sudev Thapa, Advocate for information and necessary action.
15. Miss. Rosy Lalengmawia Ralte Colney, Advocate, for information and necessary action.
16. Notice Board.
17. Office File.


6/7/17

Secretary
High Court Legal Services Committee,
High Court of Meghalaya